

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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To

The Registrar,  
National Judicial Academy,  
Bhopal.

No: 26589/RS Dated: 23/10/2017

Subject: North Zone Regional Conference on Enhancing Excellence of the  
Judicial Institutions: Challenges and Opportunity(25<sup>th</sup> and 26<sup>th</sup>  
November, 2017) [P-1062].

Ref.No: NJA/Dir/P-1062/2017/3214 dated: 07-09-2017

Sir,

In continuation to this Registry letter No.26450/GS dated 16-10-2017,  
all the nominated Judicial Officers are hereby informed that the venue of the  
above said Conference is Lucknow(UP).

Yours faithfully,

  
(Permod Kumar)  
Deputy Registrar(G.S.)

No: 26589-605/P Dated: 23/10/2017

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe.
3. Secretary to Hon'ble Mr.Justice Janak Raj Kotwal.
4. Secretary to Hon'ble Mr.Justice M.K.Hanjura..  
.....for information of His Lordship.
5. Principal District & Sessions Judge, Srinagar/Jammu/Rajouri/Baramulla/  
Kishtwar/ Budgam.
6. Shri \_\_\_\_\_  
.....for information and n/a.
7. Cordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on  
the High Court Website.

  
Deputy Registrar(G.S.)